

Proposal to set up Homes for Distressed Women

724. DR. G.S. RAJHANS :
SHRI V. SREENIVASA
PRASAD :

Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state :

(a) whether there is a proposal under the consideration of Government to set up a home for distressed women in Delhi;

(b) if so, the purpose of setting up such a home in Delhi;

(c) whether Government propose to set up such homes in different parts of the country; and

(d) if so, by when and to what extent the distressed women are likely to benefit from these homes ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN'S WELFARE (SHRIMATI MARGARET ALVA) : (a) to (d). A statement is given below.

Statement

The scheme of 'Short Stay Homes' is at present being implemented through voluntary organisations with financial assistance from Government of India to provide temporary shelter to women and girls who are exposed to moral danger due to strained family relationship or emotional disturbances. KARUNA, a voluntary organisation in Delhi proposes to set up one such home in Delhi for victims of dowry harassment and has approached Government for assistance in this regard.

24 Short Stay Homes are being assisted throughout the country.

The objective of these homes is to rehabilitate distressed women girls within a short span of time through medical care, psychiatric treatment, case work services, social facilities of adjustment, vocational training etc.

Setting up of Nutrition Divisions in States and Union Territories to Combat Malnutrition

725. SHRI S.M. BHATTAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are thinking of setting up Nutrition Divisions in States and Union Territories to combat large scale malnutrition in the country;

(b) if so, names of the States where such units have already been set up and States where such Divisions are proposed to be set up in the current financial year ; and

(c) amount allotted for the purpose in the first year of the Seventh Five Year Plan ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) to (c). The States of Jammu and Kashmir, Punjab, Haryana, Uttar Pradesh, Orissa, West Bengal, Gujarat, Maharashtra, Madhya Pradesh, Tamil Nadu, Bihar, Karnataka, Kerala, Sikkim, Nagaland and the Union Territories of Goa, Daman and Diu and Andaman and Nicobar Islands have set up State level nutrition divisions. This Ministry has not received proposal from any State/Union Territory for setting up Nutrition Division in their State during the current financial year. No funds have allotted to the State Governments for the purpose during the first year of the Seventh Five Year Plan. The funds for the purpose are drawn from the Annual Plan Budget of the respective State Government.

Construction of an over-bridge at Rama Murthy Pantulu Peta in Visakhapatnam

726. SHRI S.M. BHATTAM : Will the Minister of TRANSPORT be pleased to state :

(a) whether the Andhra Pradesh Government has requested the Union Government to take up the construction of an over-bridge at Rama Murthy Pantulu Peta in Visakhapatnam; and

(b) if so, the reaction of Government thereto ?